

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5160
ANSWERED ON:27.08.2001
DELAY IN PAYMENT OF CONTRIBUTION
SANGEETA KUMARI SINGH DEO

Will the Minister of LABOUR be pleased to state:

he details of interest and penalty charged by the Government in last two years on compulsory basis at the rate prescribed in the concerned schemes in matters of delay in the payment of EPF-ESI contribution, State-wise;

Answer

MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA)

The amount of interest and penal damages recovered on account of delay in payment of EPF/ESI Contributions during the last two financial years is as under:-

EPFO: (Rs. In Lakhs)

Year Interest Damages

1999-2000	526.36	3550.62
2000-2001	4127.94	8001.59

ESIC: (Rs. In Lakhs)

Year Interest Damages

1999-2000	207.91	235.80
2000-2001	281.91	314.17

State wise details in respect of EPFO & ESIC are annexed.